

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH, BENGALURU**  
*(Through Physical Hearing / VC Mode (Hybrid))*

**ITEM No.09**  
**C.P. No.55/BB/2021**

**IN THE MATTER OF:**

Mr. Master N. Harikrishna and others ... Petitioner  
Vs  
M/s. Sri Lakshmi Narasimha Builders  
& Developers Pvt. Ltd. .... Respondent

**Order under Section 58(3) of Companies Act, 2013**

**Order delivered on 18.04.2024**

**CORAM:**

**SHRI K.BISWAL**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI MANOJ KUMAR DUBEY**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner : Shri Shriram Adiga  
For the R1 : Shri Srinandan K.  
For the R2 & R3 : Ms. Yuktha for Dushyantha Kumar K.

**ORDER**

1. Heard the Ld. Counsels for the Petitioner and the Respondent Nos. 1 to 3.
2. Ld. Counsels for the Respondent No.1 and the Petitioner are directed to comply para 3 of the Order dated 29.03.2024 well before the next date of hearing.
3. List the matter on **27.06.2024**.

**-Sd-**  
**(MANOJ KUMAR DUBEY)**  
**MEMBER (TECHNICAL)**

Anishma

**-Sd-**  
**(K. BISWAL)**  
**MEMBER (JUDICIAL)**